

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/141(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

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| IN THE MATTER OF | INDIAN BANK VS SK. HASNABUL HAQUE PERSONAL GUARANTOR OF PERSONAL GUARANTOR OF M/S DYNAMIC HATCHERIES PRIVATE LIMITED |
| UNDER SECTION | SECTION 95(1) |

Appearances (via video conferencing/physically)

Mr.Santosh Kr.Ray, Adv.] For the Financial Creditor
Ms.R.Sanyal, Adv.]
Ms.Zeba Khan, Adv.]
Ms.Muskan Saha, Adv.]

Mr. Aditya Gooptu, Adv.]For personal Guarantor
Mr.Rahul Auddy,Adv.]
Mr.Ajay Agarwal, RP] in person

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **19/08/2024**.

Satyajit Roy
(Court Officer)